

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : IA/967/IB/2020 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP) M/S Easun Reyrolle Ltd
NAME OF RESPONDENT : DBS Bank Ltd & 2 Others
SECTION : Sec 60(5) RW Sec 25(2)(c) Of IBC 2016

ORDER

Learned Counsel for the Applicant Mr. B. Dhanaraj and Learned Counsel for Respondent Mr. Varun Srinivasan are present through video conferencing platform.

It is represented by Learned Counsel for Applicant that counter is received by the Applicant only today and in the circumstances seeks some time to file rejoinder.

Taking into consideration, the said representation, let the same be done within a period of ten days from today.

Post this matter on **15.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)